

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

44

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/9/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :
PETITION NUMBER : TCP/102/2016
NAME OF THE PETITIONER(S) : S. K. GANESAN
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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RANGHASAYEE
FOR ANANT MERATHIA

COUNSEL FOR
P5/P6

Ranghasayee

2) CIBI VISHNU

COUNSEL FOR
P. 1

Deepa

Deepa Mariappan
Asst. Adv. to. Shanaraj

Counsel for respondents 6-8
(

Deepa

4) for KSR & CO.

Dr. K.S. Ravichandran P.C.S. } for
M.K. Preethe Adv. } Petitioners 1 & 2

M.K. Preethe

ORDER

At request of the parties, list this matter on 03.10.2019.

S.V.
[S. VIJAYARAGHAVAN]
Member (Technical)

P.K.
[B.S.V. PRAKASH KUMAR]
Member (Judicial)

vs